

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2503  
ANSWERED ON:24.11.2010  
MISUSE OF FUNDS IN ICCR  
Yadav Shri M. Anjan Kumar

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

(a) the manner by which the Government detects misuse of funds in the functioning of the Indian Cultural Centres under Indian Council of Cultural Relations in foreign countries; and

(b) the provisions and procedure made by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SMT. PRENEET KAUR)

(a) & (b): All Indian Cultural Centres in foreign countries function as part of Indian Missions abroad under the overall supervision/administrative control of Heads of Indian Missions. Their activities are continuously monitored by the Heads of Indian Missions in respective countries. As per prescribed procedure for monitoring and detecting misuse of funds, all these Centres are required to send their monthly expenditure statements with vouchers and details of activities to ICCR, New Delhi through respective Indian Missions. Internal audits of expenditure of Cultural Centres are also carried out both by inspection visits as well as by ICCR Headquarters. Apart from this, statutory audits of expenditure in Cultural Centres are conducted by a team from Comptroller & Auditor General of India (CAG). Control is also exercised by Inspection Visits undertaken by senior officers of Government of India.